NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 68/12	CA 1/2013 in TP 39/16	Hearing	397/ 398	Sudarshan Kumar Manchanda & 2 Ors Vs S.M. Kannappa Automobiles(P) Ltd. & Ors.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

Counsel for petitioner is present. Counsel for respondent is present. Interim stay granted by the Hon'ble High Court is pending. Counsels reported that no order is passed by the Hon'ble High Court.

Hence, list it on 19.07.2017.

MEMBER (J)

MEMBER (T)